

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P. No. 73 /2017 (CP. 1110/2016, HC)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th February, 2017, 10.30 A.M

Name of the Company		Surendra Kumar Josl -Versus- Rei Agro Limited	hi /	
	Under Section	9		I.B.C
SI.	Name & Designation of Authorized		Appearing on behalf	Signature with date
No.		N CAPITAL LETTERS)	of	
	mr-Sidhartha St mist Namra		· Pethenz	groon .

ORDER

Ld. Counsels for the Petitioner are present.

Order pronounced. Let a copy of the order be given to the petitioner subject to compliance of requisite formalities.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)